

**GOVERNMENT OF INDIA
MINISTRY OF LABOUR AND EMPLOYMENT
LOK SABHA
UNSTARRED QUESTION NO. 4908
TO BE ANSWERED ON 23.03.2026**

ATAL BEEMIT VYAKTI KALYAN YOJANA

**4908. SHRI JASHUBHAI BHILUBHAI RATHVA:
SHRI RAJESH NARANBHAI CHUDASAMA:
SHRI SAUMITRA KHAN:
SHRI SUNIL KUMAR:**

Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a) the details of current status of implementation of the Atal Beemit Vyakti Kalyan Yojana (ABVKY), including the number of beneficiaries and amount disbursed thereunder in the country during the last three years and the current year, year and State/UT-wise, particularly in West Bengal and Bihar including West Champaran district;**
- (b) the details of eligibility criteria and duration of unemployment assistance provided under the said scheme;**
- (c) the details of steps taken/being taken by the Government to streamline claim processing and ensure timely disbursal of benefits in the country, particularly in Bishunpur Lok Sabha Constituency in West Bengal;**
- (d) whether the Government proposes to revise benefit rates or expand coverage under the said scheme in the country; and**
- (e) if so, the details thereof?**

ANSWER

**MINISTER OF STATE FOR LABOUR AND EMPLOYMENT
(SUSHRI SHOBHA KARANDLAJE)**

- (a): The State-wise details of beneficiaries and the amount disbursed under the Atal Beemit Vyakti Kalyan Yojana (ABVKY) during the last three years and the current year are at Annexure.**
- (b): The eligibility criteria to avail benefit under the Atal Beemit Vyakti Kalyan Yojana (ABVKY) is as under:**

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(i) The insured person must be in insurable employment for a minimum period of 12 months immediately before his/her unemployment and should have contributed for not less than 78 days in one completed contribution period in 12 months immediately preceding to unemployment.

(ii) The unemployment must not arise from misconduct, during lock out, superannuation, or convicted for false statement under the provision of ESI Act, 1948.

Under the Scheme, unemployment allowance is payable at the rate of 50% of the average daily wages for a maximum period of 90 days once during the lifetime of the insured person.

(c): Several steps to expedite the settlement of claim under the scheme have been taken. These include online submission and processing of the claims, direct benefit transfer (DBT) to the bank accounts of beneficiaries and regular monitoring of claim settlement to ensure timely disbursement of benefits.

(d) & (e): At present, there is no proposal under consideration to revise the benefit rates or expand the coverage under the Atal Beemit Vyakti Kalyan Yojana (ABVKY).

ANNEXURE

ANNEXURE REFERRED TO IN REPLY TO PART (a) OF LOK SABHA UNSTARRED QUESTION NO. 4908 FOR 23.03.2026 BY SHRI JASHUBHAI BHILUBHAI RATHVA & 03 OTHERS REGARDING ATAL BEEMIT VYAKTI KALYAN YOJANA.

Details of expenditure made to beneficiaries under the Atal Beemit Vyakti Kalyan Yojana during 2022-23 to 2025-26									
Sl. No	State / UT	2022-23		2023-24		2024-25		2025-26 (Till Feb'26)	
		Total approved claims	Total amount disbursed (in Rs.)	Total approved claims	Total amount disbursed (in Rs.)	Total approved claims	Total amount disbursed (in Rs.)	Total approved claims	Total amount disbursed (in Rs.)
1.	Andhra Pradesh	335	42,97,445	15	1,88,866	13	2,40,060	9	81,125
2.	Assam	5	76,134	0	0	0	0	3	40,760
3.	Bihar	45	8,53,849	0	0	0	0	2	18,222
4.	Chhatisgarh	19	2,51,938	0	0	3	36,095	1	12,314
5.	Delhi	144	24,93,401	2	27,735	7	1,02,392	15	80,384
6.	Goa	13	2,08,957	0	0	0	0	0	0
7.	Gujarat	225	18,12,200	3	53,509	6	1,34,588	622	61,72,285
8.	Haryana	722	96,92,908	366	53,86,786	480	62,48,711	337	28,18,085
9.	Himachal Pradesh	91	13,54,885	0	0	0	0	0	0
10.	Jammu & Kashmir	1	15,431	0	0	0	0	0	0
11.	Jharkhand	6	71,747	0	0	0	0	22	4,06,675
12.	Karnataka	254	45,62,459	17	3,38,969	5	79,758	12	1,42,204
13.	Kerala	44	6,21,767	4	63,741	18	2,22,688	3	22,449
14.	Madhya Pradesh	79	8,48,319	1	16,031	7	55,917	2	8,049
15.	Maharashtra	127	23,92,489	1	25,166	14	2,62,615	1	15,492
16.	Odisha	516	80,32,034	5	67,635	2	16,512	8	82,595
17.	Puducherry	4	88,013	0	0	64	10,37,668	26	4,51,002
18.	Punjab	41	5,92,648	4	48,140	3	54,517	57	6,84,583
19.	Rajasthan	685	84,32,845	38	6,26,355	20	2,37,099	35	4,19,011
20.	Tamilnadu	353	43,93,442	190	28,15,697	1,319	1,82,56,163	131	20,11,056
21.	Telangana	64	9,45,425	25	2,46,788	4	60,696	7	51,857
22.	Uttra Pradesh	266	35,73,697	16	2,49,341	8	1,19,767	6	56,448
23.	Uttrakhand	28	4,22,742	1	32,969	3	18,002	4	43,700
24.	West Bengal	10	1,08,439	0	0	2	25,424	1	2,468
25.	Tripura	0	0	0	0	0	0	1	8,276
	Total	4,077	5,61,43,214	688	1,01,87,728	1,978	2,72,08,672	1,305	1,36,29,040

(Source: ESIC Hqrs.)
